

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-07-2024 AT 10:30 AM**

CP (IB) No. 231/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

BEML Midwest Limited

...Operational Creditor

AND

Midwest Granite Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr.G.Bhupesh for the Petitioner/Operational Creditor and Learned Counsel Mr.Rohan Aloor for the Respondent present. Learned Counsel for the Petitioner reported ready and counsel for the respondent stated that the Senior Counsel is about to argue is unwell and requested for time. At request adjourned to 16.07.2024 for hearing.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)